

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

No.HC.VII-17/2004/9598/A

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 21<sup>st</sup> September, 2024.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./I-5/2024/1869, dtd. 19.09.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.09.2024 and 21.09.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 19.09.2024 till the morning of 23.09.2024**, as prayed for. The Addl. District & Sessions Judge (FTC), Kokrajhar, and in his absence, the Chief Judicial Magistrate, Kokrajhar, and in his absence, the next senior most Judicial Officer available at the station will be in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-17/2004/ 9599 IA, dated , 21-09-24**

Copy to:

1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*Prasanna*